

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2019/_26

Dated, Khowai, the 4th January 2020

To
The Registrar (Judicial)
Hon'ble High Court of Tripura
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of DECEMBER, 2019 under the Jurisdiction of Khowai Judicial District

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

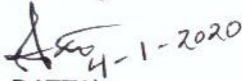
Sir,

With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of NOVEMBER, 2019 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura	153	2	242	61	0	0	395	63
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	24	34	105	47	245	65	374	146
Civil Judge (Sr.Div)-cum-Asst. Sessions Judge	32	1	54	0	0	0	86	1
Civil Judge(Jr. Div)-J.M. 1 st Class, Khowai : Tripura.	28	3	100	26	45	6	173	35
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	13	1	68	27	271	40	352	68
Total=	250	41	569	161	561	111	1380	313

Note :- Out of 272 nos. Criminal I. Cases 17 nos. Cases are transferred to the Judge, Family Court, Khowai, Tripura.

Yours faithfully


(P.K. DATTA)

District & Sessions Judge